

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1962
ANSWERED ON:10.08.2006
EDUCATION TO HANDICAPPED PERSONS
Khan Shri Sunil;Reddy Shri Karunakara G.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the hardship faced by handicapped children in getting education even under the Universal Education Scheme `Sarva Siksha Abhiyan` due to their special requirements;
- (b) if so, the steps the Government proposes to take for giving proper education to the handicapped children;
- (c) whether the Government proposes to set up at least one school in every district to take special care of the needs of such children for pursuing their education without any hurdle; and
- (d) if so, the details thereof and the steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No such report has been received.
- (b) to (d) The following schemes are under implementation for providing education to the children with disabilities:-

(i) Sarva Shiksha Abhiyan (SSA) has a goal of eight years of elementary schooling to all children including children with disabilities in the age-group of 6-14 years by 2010. The thrust in the programme is on providing integrated and inclusive education to the children with special needs in general schools. The programme supports wide range of approaches, options and strategies. This interalia includes open learning system and open schools, alternative schooling, distance education and learning, special schools wherever necessary, home based education, itinerant teacher model, remedial teaching, part time classes, community based rehabilitation (CBR) and vocational education.

(ii) The integrated Education of Disabled children (IEDC) Scheme promotes integrated education in schools by providing 100% financial assistance for creation of appropriate infrastructure, educational material and training to general school teachers to meet the requirement of children with special needs.

(iii) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to non-Governmental Organizations for imparting education and life skills to children with disabilities in special schools.